

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	4	8307109850	4	8296654945	NIL	10454904.32	NIL	1	NA
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NA
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NA
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NA
7	Operational creditors (Government Dues)	1	42024369.35	1	42024369.35	NIL	NIL	NIL	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NA
Total		5	8349134219	5	8338679315	NIL	10454904.32	NIL		



Annexure-1

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of secured financial creditors belonging to any class of creditors
(Amount in)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	PUNJAB NATIONAL BANK	FC1	21/08/2019	1467012474.08	1467012474.08	financial creditor	NA	NA	NO	17.68	NIL	NIL	NIL	NIL	NA
2	UNION BANK OF INDIA	FC2	21/08/2019	3248800464.92	3248800464.92	financial creditor	NA	NA	NO	39.16	NIL	NIL	NIL	NIL	NA
3	STATE BANK OF INDIA	FC3	21/08/2019	2714213116	2703758211	financial creditor	NA	NA	NO	32.59	NIL	NIL	10454904.3	NIL	NA
4	THE STATE TRADING CORPORATION OF INDIA	FC4	14/01/2020	877083795	877083795	financial creditor	NA	NA	NO	10.57	NIL	NIL	NIL	NIL	NA
	TOTAL			8307109849.56	8296654945.24					100			10454904.3		



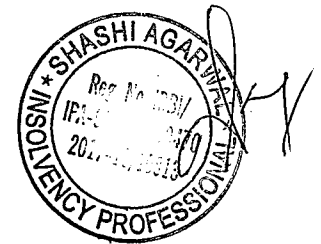
Annexure-2

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on : 16/07/2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NA	NA.	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 3

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 4

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 5

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of operational creditors (Workmen)

(Amount in .)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure – 6

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of operational creditors (Employees)

(Amount in)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



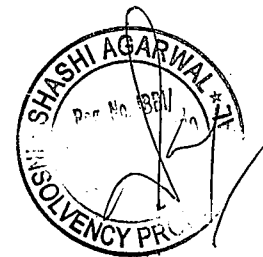
Annexure - 7

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of operational creditors (Government dues)

(Amount in)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
	TAX	COMMISSIONER, COMMERCIAL TAXES	OC1		42024369.35	42024369.35	GOVT. DUES	NA	NA	NO	NIL	NA	NA	NA	NA	
			TOTAL		42024369.4	42024369										



Annexure – 8

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NO	NA	NA	NA	NA	NA	NA



Annexure – 9

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: 16/07/2021

List of other creditors (Other than financial creditors and operational creditors)

(Amount in)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

